

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 556 of 1998

Monday, this the 13th day of April, 1998

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

1. Vijayan Unnithan M.K.,  
Mattath House,  
Vilangara, Chepra PO,  
Kottarakkara. .. Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. Sub Divisional Inspector of  
Post Offices,  
Kottarakkara.

2. Senior Superintendent of  
Post Offices, Kollam. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC

The application having been heard on 13-4-1998,  
the Tribunal on the same day delivered the  
following:

ORDER

Applicant who has applied for selection and  
appointment to the post of Extra Departmental Delivery  
Agent (EDDA for short), Chepra, Kottarakkara, along with  
other candidates sponsored by the Employment Exchange,  
apprehends that his candidature may not be considered by  
the respondents for the reason that the Employment  
Exchange has not included his name in the list of  
candidates to be shortlisted. However, the applicant  
claims that he has registered his name with the Employment  
Exchange. The applicant has, therefore, filed this  
application for a direction to the respondents to consider  
the candidature of the applicant also for selection and  
appointment to the post of EDDA, Chepra, Kottarakkara

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along with other candidates sponsored by the Employment Exchange, even if his name has not been included in the list.

2. When the application came up for hearing today, learned counsel for the respondents stated that the respondents would consider the candidature of the applicant also in the selection for appointment to the post of EDDA, Chehra, Kottarakkara though his name has not been included in the list of candidates sponsored by the Employment Exchange, in view of the Supreme Court ruling in Excise Supdt. Malkapatnam, Krishna Dist, A.P. Vs. KBN Vishweshara Rao & Others, reported in 1996 (6) SCC 216.

3. In the light of what is stated above, and as agreed to by the learned counsel for respondents, I dispose of the application with a direction to the respondents to consider the candidature of the applicant also in the selection for appointment to the post of EDDA, Chehra, Kottarakkara, which is scheduled to be held on 15-4-1998, even if his name is not sponsored by the Employment Exchange.

4. Learned counsel for the respondents undertakes to intimate the department of this order forthwith. No costs.

Dated the 13th of April, 1998



A.V. HARIDASAN  
VICE CHAIRMAN